

NOTICE

Please take notice that MA/307/2015 with MA/109/2021 shall be taken up by Hon'ble Mr. Justice Ananda Sen today i.e. on 11.03.2022 at 12:30 PM in Court No.-10 through VC.

By Order,

Sd/-

(Sanjeev Kumar Das)
Joint Registrar (L&C)

Dated the 11th March, 2022
High Court of Jharkhand, Ranchi

NOTIFIED CASES CAUSELIST For Friday The 11th March 2022

COURT NO. 10 (THROUGH VC)

SINGLE BENCH (BENCH ID-24728)

AT 12:30 PM

HON'BLE MR. JUSTICE ANANDA SEN

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1	MA/307/2015	FUTURE GENERAL INDIA INSURANCE CO LTD THROUGH ITS ASSISTANT MANAGER LEGAL CLAIMS AMAR KUMAR vs SMT USHA SINGH AND ORS	MR.ASHUTOSH ANAND	SUDHIR SAHAY SUNIL KUMAR SINHA
wt2	MOTOR VEHICLES ACT, 1988 MA/109/2021	SMT USHA SINGH vs FUTURE GENERALI INDIA INSURANCE COMPANY LTD	SUNIL KUMAR SINHA SUDHIR SAHAY	MR.ASHUTOSH ANAND
	MOTOR VEHICLES ACT, 1988			